CENTRAL ADMINISTRATIVE TRIBUNAL PATNA BENCH, PATNA

RA No 050/008/2020 Arising out of O.A. 050/000366/2020

<u>Due to COVID-19 Pandemic, case has been heard & decided through Video Conferencing</u>

Date of order 09.11.2020

CORAM

Hon'ble Shri M.C. Verma, Member [J] Hon'ble Shri Sunil Kumar Sinha, Member [A]



 I.D. Choudhary son of late Hazari Choudhay, Staion manager, East Central Railwy, Nawadah, Resident of Railway Quarter at Nawada, District- Nawada (Bihar)

.....Applicant

By Advocate: Shri M.P. Dixit

Versus

- 1. The Union of India through the General Manager, East Central Railway, Hajipur, P.O.- Digghi Kalan, P.S. -Hajipur (sadar) District- VAishali, Pin-844101.
- 2. The Additional Divisional Railway Manager, East Central Railwy, Danapur PO- Khagaul, District-Patna-801105 (Bihar).
- 3. The Senior Divisional Personnel Officer, East Central Railway, East Central Railway, Danapur PO-Khagaul, District- Patna-801105 (Bihar).
- 4. The Senior Divisional Operating Manager, East Central Railway East Central Railway, Danapur PO-Khagaul, District-Patna-801105 (Bihar).

.....Respondents

By Advocate: Shri B.K. Choudhary with Shri Kumar Sachin

ORDER (ORAL)

M.C. Verma, M [J]:- Learned counsel for applicant submits that applicant has preferred one O.A. 398/3030 in which order has been passed today and in view of submissions made in that O.A and the facts and circumstances of the case, he does not want to press this R.A.

2. Accordingly, this R.A. is dismissed as withdrawn. No costs.

(Sunil Kumar Sinha) M (A)

(M.C. Verma) M [J]

/mks/









